

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE GOPINATH.P.

TUESDAY, THE 12TH DAY OF MAY,2020/22ND VAISAKHA, 1942

W.P(C) NO. 9813 OF 2020

PETITIONER:

MARIYAM BEEVI, W/O LATE MEERAN, AGED 62 YEARS,
KORAPPILLIKUDI HOUSE, APARTMENT NO.415,
LIFE APARTMENT COMPLEX,
MACHIPLAVU, ADIMALY, IDUKKI DISTRICT.

BY ADV. BABY THOMAS

RESPONDENTS:

1. ADIMALY GRAMA PANCHAYATH,
ADIMALY P.O, IDUKKI DISTRICT - 685561.
REPRESENTED BY ITS SECRETARY.
2. THE SECRETARY,
ADIMALY GRAMA PANCHAYATH,
ADIMALY P.O, IDUKKI DISTRICT - 685561.

BY SMT.VINITHA B, GOVERMENT PLEADER

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON 12.05.2020,
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

ORDER

Admit.

Issue notice to the respondents by speed post.

Petitioner shall endeavour to serve notice to the second respondent through e-mail/whats up also.

There shall be an interim stay of operation and implementation of Ext.P3 pending disposal of the writ petition.

Post immediately after service of notice.

**GOPINATH P
JUDGE**

SMA

APPENDIX

PETITIONER'S EXHIBITS:

**EXHIBIT-P1- TRUE COPY OF THE NOTICE OF THE 2ND
RESPONDENT DATED 02.03.2020**

**EXHIBIT-P2- TRUE COPY OF THE O.P TICKET ISSUED FROM THE
TALUK HOSPITAL, ADIMALY TO THE PETITIONER**

**EXHIBIT-P3- TRUE COPY OF THE ORDER OF THE 2ND
RESPONDENT DATED 04.05.2020**